

NAME OF CORPOATE DEBTOR : M/S CHAUDHARY INGOTS PRIVATE LIMITED

DATE OF COMMENCEMENT OF LIQUIDATION : 29TH NOVEMBER 2021

LIST OF CREDITORS AS ON : 15TH OCTOBER 2022

LIST OF UNSECURED FINANCIAL CREDITORS

( AMOUNT IN Rs )

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED				AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM REJECTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY GUARANTEE	% SHARE IN TOTAL AMOUNT OF CLAIMS ADMITTED					
1	SHRIYANK WADHAWA	N.A	6,300,000	6,300,000	Financial	NO	1.53%	-	-	-	-	The Resolution Professional / Liquidator had admitted the claims of Mr. Shriyank Wadhawa, Financial Creditor during the period of CIRP. However, in the light of, Amended Regulations dated 16.09.2022 of IBBI, the claim submitted during CIRP has been admitted in the Liquidation and incorporated in Re-constitution List of Stakeholders of the Corporate Debtor.
TOTAL			6,300,000	6,300,000			1.53%	-	-	-	-	

Sd-  
CMA Sandeep Goel  
Liquidator  
Chaudhary Ingots Private Limited (In Liquidation)

Place: New Delhi